High Court



Calcutta

CALENDAR 2020

January					February								March							
S.	M.	T.	W.	Th.	E	St.	S.	M.	T.	W.	Th.	F.	St.	S.	М.	T.	W.	Th.	F.	St.
			1*	2	3	4							1	1	2	3	4	5	6	7
5	6	7	8	9	10	11	2	3	4	5	6	7	8	8	9*	10*	11	12	13	14
12	13	14	15	16	17	18	9	10	11	12	13	14	15	15	16	17	18	19	20	21
19	20	21	22	23*	24	25	16	17	18	19	20	21	22	22	23	24	25	26	27	28
26	27	28	29*	30*	31		23	24	25	26	27	28	29	29	30	31				
	April					May						June								
S.	M.	- Т.	W.	Th.	F.	St.	S.	М.	T.	W.	Th.	F.	St.	S.	M.	T.	W.	Th.	F.	St.
			1	2	3	4	31					1	2		1	2	3	4	5	6
5	6	7	8	9	10*	11	3	4	5	6	7	8*	9	7	8	9	10	11	12	13
12	13 [†]	14*	15	16	17	18	10	11	12	13	14	15	16	14	15	16	17	18	19	20
19	20	21	22	23	24	25	17	18	19	20	21	22	23	21	22	23	24	25	26	27
26	27	28	29	30			24	25	26	27	28	29	30	28	29	30				
	July					August						September								
S.	М.	T.	W.	Th.	F.	St.	S.	М.	T.	W.	Th.	F.	St.	S.	M.	T.	W.	Th.	E	St.
			1	2	3	4	30	31					1	75.510		1	2	3	4	5
5	6	7	8	9	10	11	2	3	4	5	6	7	8	6	7	8	9	10	11	12
12	13	14	15	16	17	18	9	10	11*	12	13	14	15*	13	14	15	16	17*	18	19
19	20	21	22	23	24	25	16	17	18	19	20	21	22	20	21	22	23	24	25	26
26	27	28	29	30	31		23	24	25	26	27	28	29	27	28	29	30			
	October					November							December							
S.	M.	T.	W.	Th.	E	St.	S.	M.	T.	W.	Th.	F.	St.	S.	M.	T.	W.	Th.	F.	St.
				1	2*	3	1	2 [†]	3 †	4†	5 [†]	6 [†]	7			1	2	3	4	5
4	5	6	7	8	9	10	8	9†	10 [†]	111	12 [†]	13 [†]	14	6	7	8	9	10	11	12
11	12	13	14	15	16	17	15	16*	17	18	19	20	21	13	14	15	16	17	18	19
18	19	20	21	22*	23*	24	22	23 [†]	24	25	26	27	28	20	21	22	23	24	25*	26
25	26*	27*	28*	29*	30*	31*	29	30*						27	28	29	30	31		

Red figures indicate High Court holidays and Sundays. Figures marked with an asterisk (*) are Public holidays and those marked with a dagger (†) are holidays by Executive Order.

CALENDAR 2021

January						February							March								
s	i.	M.	T.	W.	Th.	F.	St.	S.	М.	T.	W.	Th.	E	St.	S.	M.	T.	W.	Th.	F.	St.
3	1					1	2		1	2	3	4	5	6		1	2	3	4	5	6
3	3	4	5	6	7	8	9	7	8	9	10	11	12	13	7	8	9	10	11	12	13
10	0	11	12	13	14	15	16	14	15	16	17	18	19	20	14	15	16	17	18	19	20
1	7	18	19	20	21	22	23	21	22	23	24	25	26	27	21	22	23	24	25	26	27
2	4	25	26	27	28	29	30	28							28	29	30	31			

High Court at Calcutta

List of Holidays during 2020

New Year's Day	January 1st	Wednesday
Netaji's Birthday	January 23rd	Thursday
Saraswati Puja	January 29th	Wednesday
Second Day of Saraswati Puja	January 30th	Thursday
Doljatra	March 9th	Monday
Holi	March 10th	Tuesday
Good Friday	April 10th	Friday
Chaitra Sankranti	April 13th	Monday
Bengali New Year's Day /	April 14th	Tuesday
Birthday of Dr. B. R. Ambedkar		
Rabindranath Tagore's Birthday	May 8th	Friday
Summer Vacation (including Id-ul-Fitre)	May 25th	Monday
	to	to
	June 6th	Saturday
Id-uz-Zoha (Bakrid)	To be notified later on	To be notified later on
Janmastami	August 11th	Tuesday
Independence Day	August 15th	Saturday
Muharram	To be notified later on	To be notified later on
Mahalaya	September 17th	Thursday
Gandhiji's Birthday	October 2nd	Friday
Annual Vacation (including	October 22nd	Thursday
Durga Puja, Lakshmi Puja,	to	to
Fateha-Duaz-Daham, Kali Puja,	November 16th	Monday
Pratipada & Bhatridwitiya)		
Jagaddhatri Puja	November 23rd	Monday
Guru Nanak's Birthday &	November 30th	Monday
Parswanath's Rathajatra		
Christmas Vacation	December 25th	Friday
	to	to
	December 31st	Thursday

Note I: Public Holiday on account of Easter Saturday (April 11th) falls on Second Saturday.

Note II: Public Holiday on account of Republic Day (January 26th) falls on Sunday.

Note III: Independence Day (August 15th) fall on 3rd Saturday happen to working Saturday for the Registry of

the High Court.

Note IV: In accordance with the Full Court Resolution dated 6.8.1992 second and fourth Saturdays of the

respective Calendar month have been declared as Court Holidays.

Note V: Holiday on account of Muslim Festival viz. Id-uz-Zoha (Bakrid) & Muharram will be declared later on,

depending on visibility of the moon.

Note VI: In accordance with the Full Court resolution dated 01.12.2015 in the event the High Court declares an

unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working

Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.